

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2821
ANSWERED ON:14.03.2011
PENSION CLAIMED BY RETIRED EMPLOYEES
Ahir Shri Hansraj Gangaram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a constant rise in the number of claims in regard to pension of employees retired under the 1995 scheme in the country;
- (b) if so, the details of the pending claims regarding pension of retired employees;
- (c) whether any demand is being made to bring proper amendment therein so that the retired employees could maintain their living standard; and
- (d) if so, the reaction of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a): Taking into account the data for last five years there is an increase in receipt of pension claims during the year 2006-07 over previous year 2005-06 and during 2008-09 over previous year. But the receipt has decreased in the subsequent year i.e. it decreased in 2007-08 and 2009-10 respectively. However, when 2005-06 is compared to 2009-10 there is an increase in pension claims in absolute terms, approximately to the extent of 13.99%. The data on receipt, disposal and pendency of pension claims for the last five years is at Annexure-I

(b): There are 77,690 pension claims pending as on 31.01.2011. The details of pending claims state-wise is given at Annexure-II.

(c) & (d): Yes Sir. The main suggestions/ representations/ complaints received on Employees' Pension Scheme, 1995 primarily cover the following:•

Increase in minimum pension.

Increase of rate of contribution of employers and Government towards Employees' Pension Scheme,95.

Grant of Additional Relief regularly.

Increase in the maximum salary limit.

Pension at par with Central Government.

Restoration of provisions of Commutation and Return of Capital.

DA to pensioners linked with cost of index.

In order to address the above issues, the Government of India had constituted an Expert Committee for reviewing the Employees' Pension Scheme, 1995. The Expert Committee has submitted its report to the Central Government on 05.08.2010, which is under consideration of the Central Board of Trustees.